

Annexure-1

Name of the corporate debtor: Dev Denso Power Ltd (in Liquidation);

Date of commencement of liquidation: 06/09/2021;

List of stakeholders as on: 1 October 2022

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	PUNJAB NATIONAL BANK (erstwhile Oriental Bank of Commerce)	6-Oct-21 (Revised on 12 November 2021)	INR 24,00,33,304 Plus CIRP Expenses paid by the Sole COC Member to be reimbursed back to them INR 22,76,319 = INR 22,76,319 = Total Rs. 24,23,09,623	INR 24,00,33,304 Plus CIRP Expenses paid by the Sole COC Member to be reimbursed back to them INR 22,76,319 = Total Rs. 24,23,09,623	Financial creditor-Secured		Yes	Mortgage Property of Corporate Debtor, mortgaged to Oriental Bank of Commerce □ 1 F CS- 41 B, FIRST FLOOR, ANSAL PLAZA, SECTOR 1, VAISHALI, GHAZIABAD, MEASURING 714 SQ FEET, STANDING IN THE NAME OF M/S DEV DENSO POWER LTD		72.42	0	0	0	0	Fully admitted; Interest is as per the DRT Lucknow Decree court order; Claim reduced by Amount recovered by bank through sale of personal guarantor property (Rs 1,71,32,000).

Annexure-2

Name of the corporate debtor: Dev Denso Power Ltd (in Liquidation);

Date of commencement of liquidation: 06/09/2021;

List of stakeholders as on: 1 October 2022

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					

NO CLAIM RECEIVED FROM UNSECURED FINANCIAL CREDITOR

Annexure-3

Name of the corporate debtor: Dev Denso Power Ltd (in Liquidation);

Date of commencement of liquidation: 06/09/2021;

List of stakeholders as on: 1 October 2022

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of 5uthorized representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					

NO CLAIM RECEIVED FROM WORKMEN

Annexure-4

Name of the corporate debtor: Dev Denso Power Ltd (in Liquidation);

Date of commencement of liquidation: 06/09/2021;

List of stakeholders as on: 1 October 2022

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					

NO CLAIM RECEIVED FROM EMPLOYEES

Annexure-5

Name of the corporate debtor: Dev Denso Power Ltd (in Liquidation);

Date of commencement of liquidation: 06/09/2021;

List of stakeholders as on: 1 October 2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Commercial Sales Tax Deputy Commissioner Department of Commercial Tax/ Sales Tax/ GST, 3rd Floor, Commercial Tax Office, Khand/ Sector 16, Raj Nagar , Ghaziabad	Commercial Sales Tax Deputy Commissioner Department of Commercial Tax/ Sales Tax/ GST, 3rd Floor, Commercial Tax Office, Khand/ Sector 16, Raj Nagar , Ghaziabad	5-Oct-21	6,96,16,718	6,96,16,718	Operational Creditor - Unsecured - Government Dues	NA	NA	20.81	NA	NA	0	0	Fully admitted (as per Recovery Certificates) Recovery Certificates Demand for Assessment for years 2007-08; 2008-09; 2009-2010; 2010-11; 2011-12; 2012-13; 2013-14; 2014-15; 2015-16; 2016-17; 2017-18

Annexure-6

Name of the corporate debtor: Dev Denso Power Ltd (in Liquidation);

Date of commencement of liquidation: 06/09/2021;

List of stakeholders as on: 1 October 2022

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Universal Engineers & Traders	14-Sep-21	16,01,377	16,01,377	Operational creditors other than Workmen, employees and Governments	Nil	No	Nil	0.48	Nil	Nil	0		Fully admitted.
2	ECE Industries Ltd.	5-Oct-21	5,78,05,834	1,99,08,579	Operational creditors other than Workmen, employees and Governments	Nil	No	Nil	5.95	Nil	Nil	37897255		The interest portion can't be admitted for want of/ absence of any agreement or court order. Principal has been fully admitted

3	Vinod Enterprises	CLAIM NOT SUBMITTED IN LIQUIDATION As per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022 INCLUDED	184,466	184,466	Operational creditors other than Workmen, employees and Governments	Nil	No	Nil	0.06	Nil	Nil	0		Fully admitted. CLAIM NOT SUBMITTED IN LIQUIDATION As per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022 INCLUDED ON 1/10/2022
4	R.J.S. METALS (P) LTD.	1-Oct-21	4,50,972	3,82,180	Operational creditors other than Workmen, employees and Governments	Nil	No	Nil	0.11	Nil	Nil	68792		The interest portion can't be admitted for want of/ absence of any agreement or court order. Principal has been fully admitted
5	Rajat Steels	6-Oct-21	23,31,508	4,42,351	Operational creditors other than Workmen, employees and Governments	Nil	No	Nil	0.13	Nil	Nil	1889157		Admitted as per the audited Books of the Corporate Debtor

6	J GIRI & SONS AGENCIES	CLAIM NOT SUBMITTED IN LIQUIDATION As per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022 INCLUDED	1,67,399	1,34,999	Operational creditors other than Workmen, employees and Governments	Nil	No	Nil	0.04	Nil	Nil	32,400		The interest portion can't be admitted for want of/ absence of any agreement or court order. Principal has been fully admitted. CLAIM NOT SUBMITTED IN LIQUIDATION As per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022 INCLUDED ON 1/10/2022
7	BHARAT HEAVY ELECTRICALS LTD (BHEL) FOR KIRNAPUR PROJEC	17 July 2022 (claim dated 11 July 2022)	353,191	0	Claim submitted as Operational Creditor - Unsecured – REFLECTED AS DEBTOR IN BOOKS OF CD	Nil	No	Nil		Nil	Nil	353191		Reflected as Debtor in books of Corporate Debtor and outstanding dues are payable by BHEL to the Corporate Debtor.

	T													Belated Claim submitted- Claim Rejected Subjudiced before NCLT
	BHARAT HEAVY ELECTRICALS LTD (BHEL) FOR BADNAWAR PROJECT	17 July 2022 (claim dated 11 July 2022)	3,023,463	0	Claim submitted as Operational Creditor - Unsecured – REFLECTED AS DEBTOR IN BOOKS OF CD	Nil	No	Nil		Nil	Nil	3023463		Reflected as Debtor in books of Corporate Debtor and outstanding dues are payable by BHEL to the Corporate Debtor Belated Claim submitted- Claim Rejected Subjudiced before NCLT
			65918210	22653952								43264258		

Annexure-7

Name of the corporate debtor: Dev Denso Power Ltd (in Liquidation);

Date of commencement of liquidation: 06/09/2021;

List of stakeholders as on: 1 October 2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						

NO CLAIM RECEIVED FROM ANY OTHER STAKEHOLDER